Name of the corporate debtor: Acira Consultancy Private Limited
Date of commencement of CIRP: 25/04/2025 (order received on 30/04/2025)
List of creditors as on 21/05/2025
O

(Amount															
			Details of claim received		Details of claim admitted										
	SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	security	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	1	Asst. Commissioner of Income Tax, Circle - 5(1)(1), Mumbai	8/5/2025	1,557,440	-	-	-	-	-	-	-		-	1,557,440	Demand under S. 154 for AY 2016-17
Total			1,557,440	-	-	-	-	-	-	-		-	1,557,440		

Notes:
The claims are provisionally admitted on basis of preliminary verification based on the data / documents shared by the claimant and preliminary documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly amount is kept under verification, the same will be updated / modified as and when clairfication received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.